

XITEM NO.114

COURT NO.6

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5591 OF 2006

K.J.S. BUTTAR

Appellant (s)

VERSUS

UNION OF INDIA AND ANR.

Respondent(s)

(With office report)

Date: 09/03/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Appellant(s) Mr. Seeraj Bagga, Adv.for
Mrs. Sureshta Bagga,Adv.

For Respondent(s) Mr. T.S.Doabia, Sr. Adv.
Ms. Purnima Bhat, Adv.
Mrs Anil Katiyar,Adv.
Ms. Saima Bakshi, Adv.

UPON hearing counsel the Court made the following
O R D E R

As prayed, list next Wednesday, the 16th March, 2011.

(Parveen Kr. Chawla)
Court Master

(Indu Satija)
Court Master